

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
(IB)-486(PB)/2018

IN THE MATTER OF:

Usha Devi	Applicant/petitioner
Vs.		
Praveer Construction Pvt. Ltd.	Respondent

Under Section 7 of (IBC)

Order delivered on 06.12.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:	Mr. Deepak Dahiya, Adv.
For the applicant:	Mr. Ravindra Kumar Singh & Mr. Surjan Singh Shekhawat, Advs. in CA-1241(PB)/2018

ORDER

CA-1241(PB)/2018

Notice of the application to financial creditor and resolution professional appointed vide order dated 15.10.2018.

Mr. Deepak Dahiya accepts notice on behalf of financial creditor.

Reply be filed within ten days with a copy in advance to the counsel opposite.

List for further consideration on 07.01.2019.

—sd—

(M. M. KUMAR)
PRESIDENT

—sd—

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)